

among the Assistant Professor of the Department. The Board of Governors of the Institute accepted the first part of the recommendation but decided that the resultant vacancy should be filled through normal recruitment procedures.

Environment Scheme for Eleven cities having population of eight lakhs

2839. **SHRI P. GANGADEB :**
SHRI M. KATHAMUTHU :

Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether an environment scheme has been taken up in 11 cities having population of eight lakhs ; and

(b) if so, the main features of the scheme, names of the cities and total amount that the scheme is expected to cost ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND IN THE MINISTRY OF WORKS AND HOUSING (PROF. D. P. CHATTOPADHYAYA) : (a) Yes.

(b) This scheme provides for cent per cent grants to the State Governments for carrying out environmental improvements in slums in eleven cities which have a population of not less than 8 lakhs each. The amount allocated for the purpose during the year 1972-73 is Rs. 15 crores and it has been agreed that projects costing upto Rs. 20 crores could be sanctioned in respect of these cities during this year. The names of the cities and the amounts allocated are as under :—

Sl. No.	Name of the City	Amount allocated for 1972-73
(Rs. in crores)		
1.	Calcutta Metropolitan District	3.5
2.	Greater Bombay	2.5
3.	Delhi Urban Agglomeration	2.5
4.	Madras	2.5

5.	Hyderabad Urban Agglomeration	1.5
6.	Ahmedabad Urban Agglomeration	1.5
7.	Bangalore Urban Agglomeration	1.5
8.	Kanpur	1.5
9.	Poona Urban Agglomeration	1.0
10.	Nagpur	1.0
11.	Lucknow Urban Agglomeration	1.0
Total :		20.0

The assistance is available for environmental improvement to existing slums normally consisting of water supply, sewers, storm water drains, community baths and community latrines, widening and paving of existing lanes and street lighting.

Deaths due to mal-nutrition in Malda

2840. **SHRI MUKHTIAR SINGH MALIK :** Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether many mal-nutrition deaths have been reported from Malda in West Bengal ; and

(b) if so, the steps proposed to prevent such recurrence ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND IN THE MINISTRY OF WORKS AND HOUSING (PROF. D. P. CHATTOPADHYAYA) : (a) and (b). The information is being collected and will be laid on the Table of the Sabha.

Movement of Foodgrains by Road to Assam

2841. **SHRI S. M. BANERJEE :** Will the Minister of AGRICULTURE be pleased to state :

(a) whether some contracts have been given by the Food Corporation of India to some of the Transport Companies for the

movement of foodgrains by road to Assam despite availability of railway wagons ;

(b) if so, the reasons for the same : and

(c) whether this has been objected to by the Employees' Association of Food Corporation of India ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) and (b). In 1971, during the monsoon season and almost up to the end of October, the rail, river and road communications in the Eastern Region were seriously interrupted by floods. Consequently, the movement of foodgrains from sectors served by the broad gauge and the metre gauge railways to North Bengal, Assam, Tripura, Meghalaya, Nagaland, Manipur, was seriously affected. Subsequently, emergency operations commenced in the Eastern Region. In the circumstances, it was considered essential to immediately build up three months' stock of foodgrains in Assam and other States in the North Eastern Region. It was not possible to do so by using rail transport alone. The Railways were simultaneously engaged in other urgent operational movements in the same sector. Therefore, the movement of foodgrains by rail to Assam had to be supplemented by road up to 1.1.1972.

(c) Does not arise.

Supply of pulses by F. C. I. to Army while in operation in Bangladesh and Bangladesh Refugees

2842. SHRI S. M. BANERJEE : Will the Minister of AGRICULTURE be pleased to state :

(a) whether any enquiry has been instituted to elicit truth about the supply of sub-standard dal (pulses) by Food Corporation of India to army while in operation in Bangladesh ;

(b) whether same quality of pulses were supplied to the Bangladesh refugees ;

(c) whether procedure laid down in tender enquiry for inspection of this stocks by the Food Corporation of India staff before despatches were followed ; and

(d) if not, the reasons for the same ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) No such complaint has been received and hence the question of institution of any enquiry does not arise.

(b) The supply of pulses to Bangla Desh refugees was made by the Food Corporation of India in accordance with Fair Average Quality specifications through the State Governments and the Department of Rehabilitation of the Government of India.

(c) Yes Sir.

(d) Does not arise.

Evening Classes in Nehru Memorial Homoeopathic Medical College, New Delhi

2843. SHRI S. M. BANERJEE : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether Evening Classes in Nehru Memorial Homoeopathic Medical College, Defence Colony, New Delhi have been stopped from this year;

(b) if so, the reason therefor;

(c) whether many Central Government employees with requisite qualification for admission into that College, will be put to a greater disadvantage with the decision of the authorities to close down Evening Classes; and

(d) if so, whether Government will consider opening of Evening Classes Colleges in Delhi for affording the Central Government employees with this facility in view of the shortages of doctors in Delhi ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND IN THE MINISTRY OF WORKS AND HOUSING (PROF. D.P. CHATTOPADHYAYA) : (a) Yes, Sir.

(b) The Education Advisory Committee of the Board of Management of the Nehru Memorial Homoeopathic Medical College